

**Most Urgent
Out at Once**

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. 44944/JOTP/Gaz./2020

Dated, Delhi the 28.11.2020

To

The Ld. Director (Academics)/
Chairperson (Officiating),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

**Sub: Court Attachment of trainee Judicial Officers of DHJS on Promotion
through Video Conferencing.**

Respected Sir,

With reference to letter No. DJA/Acd./OC-DHJS (Promotion)/Batch-X/1412/2020/4709 dated 23.11.2020 on the above noted subject, it is to inform that since, Ms. Geetanjali, ADJ-03, Central, Tis Hazari Court, Delhi has physically holding court today i.e. 28.11.2020 therefore, Ms. Neha, recently promoted Officers of DHJS has been attached with Sh. Joginder Prakash Nahar, ADJ-04, Central, Tis Hazari Court, Delhi for 28.11.2020.

Yours faithfully,
Digitally signed by ANKUR

ANKUR JAIN

JAIN
Date: 2020.11.28 12:24:44

^{+05:30'}
(Ankur Jain)

Addl. District & Sessions Judge
Officer In-charge (Judl.) Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi

No. 44945-44948/JOTP/Gaz./2020

Dated, Delhi the 28.11.2020

Copy forwarded for information and necessary action to:-

1. Ms. Geetanjali, ADJ-03, Central, Tis Hazari Court, Delhi.
2. Sh. Joginder Prakash Nahar, ADJ-04, Central, Tis Hazari Court Delhi.
3. Ms. Neha, recently promoted Officers of DHJS.
4. The Website Committee, Tis Hazari Court, Delhi.

Digitally signed by ANKUR

ANKUR JAIN

JAIN
Date: 2020.11.28 12:24:54

^{+05:30'}
Addl. District & Sessions Judge
Officer In-charge (Judl.) Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi